

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-38/2022/10485/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the ^{23rd} 23 October, 2024.

Sub:- **Casual leave.**

Ref:- Letter No. DJG/4765 Dated 21.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.11.2024, 04.11.2024 and 05.11.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 30.10.2024 till the morning of 06.11.2024.** The Addl. District & Sessions Judge, Goalpara, and in his absence, the Chief Judicial Magistrate, Goalpara, and in his absence, the i/c Chief Judicial Magistrate, Goalpara shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-38/2022/10486 /A, dated , 23-10-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Amie